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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 13213/2022 and CM APPL. 39980/2022, 43537/2022

SHIBU SOREN Petitioner

Through: Mr. Kapil Sibal, Sr. Advocate, Mr.

Arunabh Chowdhury, Sr. Advocate with Mr. Krishnaraj Thaker, Ms Pragya Baghel, Mr. Vaibhav Tomar and Ms Aparajita Jamwal, Advocates

(M: 9971446628).

versus

LOKPAL OF INDIA & ANR. Respondents

Through: Mr. Tushar Mehta, SGI with Mr.

Apoorv Kurup and Mr. Ojaswa Pathak, Advocates for R-1 (M:

8800185864).

Mr. Atmaram N.S. Nadkarni, Sr. Advocate with Mr. Rishi K Awasthi, Mr Piyush Vatsa, and Mr Prashant

Kumar, Advocates for R-2.

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

% 15.03.2023

- 1. This hearing has been done through hybrid mode.
- 2. Adjourned at the request of ld. Sr. counsels for the parties.
- 3. List on 29th March, 2023.
- 4. Interim orders to continue.

PRATHIBA M. SINGH, J.

MARCH 15, 2023

mr/dn